## HIGH COURT OF TRIPURA AGARTALA

## **NOTIFICATION**

Dated, Agartala, the 25<sup>th</sup> January, 2022

No.F.9(a)(146)-HC/2014-22/2318: Shri Rahul Roy, a Grade-II Officer of Tripura Judicial Service, on being repatriated from his deputational post w.e.f. 20.01.2022 (A/N), is hereby directed to report to the District & Sessions Judge, Dhalai District, Ambassa and join his parent cadre as Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, Dhalai District, Ambassa after availing the admissible joining time.

The District & Sessions Judge, Dhalai District, Ambassa is hereby directed to make necessary arrangement for handing over the charge of the Court and Office of the Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, Dhalai District, Ambassa to Shri Roy.

By Order
Sd/(**D. M. Jamatia**)
Registrar General

No.F.9(a)(146)-HC/2014-22/2319-54 Dated, Agartala, the 25<sup>th</sup> January, 2022 Copy to:-

- 01. The Principal Secretary to His Lordship Hon'ble the Chief Justice, High Court of Tripura, Agartala;
- 02. The Secretary to His Lordship Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
- 03. The Secretary to His Lordship Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala;
- 04. The Secretary to His Lordship Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
- 05. The Secretary to His Lordship Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
- 06. The Registrar General, National Green Tribunal, Principal Bench, Faridkot House, Copernicus Marg, New Delhi-110001;
- 07. The LR & Secretary, Law Department, Government of Tripura, Agartala;
- 08. **The District & Sessions Judge**, Dhalai District, Ambassa/ North Tripura District, Dharmanagar/ Sepahijala District, Sonamura/ West Tripura District, Agartala/ Gomati District, Udaipur/ South Tripura District, Belonia/ Khowai District, Khowai / Unakoti District, Kailashahar;

- 09. The Judge, Family Court, Khowai, Khowai District/ Udaipur, Gomati District/ Agartala, West Tripura District/ Kailashahar, Unakoti District/ Sonamura, Sepahijala District/ Ambassa, Dhalai District/ Dharmanagar, North Tripura District/ Belonia, South Tripura District;
- 10. The Director, Tripura Judicial Academy, Agartala;
- 11. The Registrar (Vigilance), High Court of Tripura, Agartala;
- 12. The Registrar (Judicial), High Court of Tripura, Agartala;
- 13. The Member Secretary, Tripura State Legal Services Authority, Agartala;
- 14. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala;
- 15. The Registrar (Admn. P & M), High Court of Tripura, Agartala;
- 16. The Joint Registrar, High Court of Tripura, Agartala;
- 17. All Deputy Registrars, High Court of Tripura, Agartala;
- 18. **Shri Rahul Roy,** Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, Dhalai District, Ambassa *for information and strict compliance*;
- 19. The Treasury Officer, Ambassa, Dhalai Revenue District;
- 20. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette;
- 21. The System Analyst, High Court of Tripura, Agartala for uploading the same in Official Website of the High Court of Tripura. He is also directed to *update* the profile of the concerned Officer in the Official Website of the High Court of Tripura;
- 22. The Superintendent (Establishment/Accounts Section), High Court of Tripura, Agartala;
- 23. Personal file of the Officer concerned;
- 24. ORDER FILE.

**Registrar General**